

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/1395/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Dipaii Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 13th March, 2018.

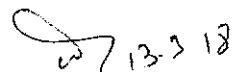
Sub: **Casual Leave along with permission to leave headquarters
with official allotted vehicle.**

Refs:- Your letters No. MACT/945/18 dtd. 08.03.2018 & , No.
MACT/942/18 dtd. 07.03.2018.

Madam,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 12.03.2018 along with head quarter leave
permission with your official allotted car, at your own cost, w.e.f. the evening of
09.03.2018 till the morning of 13.03.2018 has been granted / ~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

